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(c) and (d) There are thirteen multipurpose projects (long term measures) identified in the Master Plans prepared by the Brahmaputra Board. Detailed Project Reports for two multipurpose projects namely Pagladiya and Tipaimukh have been completed by the Board and technically cleared by this Ministry. Other projects are under investigation.

For projects on Subansiri investigation at three alternate sites and preparation of Detailed Project Report are scheduled to be completed by the end of Tenth Five Year Plan. Implementation of Tipaimukh Project is held up in the absence of agreement amongst the concerned States of Manipur, Mizoram and Assam.

अमरीका के साथ बातचीत

*166. प्रो॰ रामगोपाल यादवः श्री ईश दत्त यादवः

क्या विदेश मंत्री यह बताने की कृपा करेंगे किः

(क) क्या अगस्त के तीसरे सप्ताह में भारत सरकार के विशेष प्रतिनिधि और संयुक्त राज्य अमरीका के विदेश उपमंत्री के बीच कोई बातचीत हुई थी;

(ख) यदि हां, तो यह बातचीत किस ताग्रेख को और किस स्थान पर हुई थी तथा इस बातचीत के कितने दौर हए:

(ग) उक्त बार्ता का ब्यौरा और निष्कर्ष क्या रहा और भारत सरकार को उक्त वार्ता पर क्या प्रतिक्रिया है; और

(घ) अमरीका के साथ प्रस्तावित भावी बातचीत का ब्यौरा क्या है और इस संबंध में अब तक क्या प्रगति हुई है?

विदेश मंत्री (श्री जसवंत सिंह): (क) हम जून, 1998 से ही अमरीका के साथ अविरल वार्ता करते रहे हैं। यह वार्ता योजना आयोग के उपाध्यक्ष श्री जसवंत सिंह और अमरीकी डिप्टी सेकेट्री ऑफ स्टेट श्री स्ट्रोव तालबोत के जरिए संचालित की जा रही है। अब तक वार्ताओं के छह दौर संपन्न हो गए हैं। अगस्त माह के तीसरे सप्ताह में वार्ताओं का चौथा दौर संपन्न हुआ। (ख) यह वार्ता 20 से 21 अगस्त तक वांशिगटन में सप्पन्न हुई थी। 29 अगस्त, 1998 को न्यूयार्क में एक संक्षिप्त अनुवर्ती बैठक भी संपन्न हुई थी।

(ग) ये वार्ताएं उन विस्तृत प्रस्तावों के आधार पर संचालित की जा रही हैं जिन्हें भारत ने निरस्त्रीकरण और अप्रसार मसलों पर प्रस्तुत किए हैं तथा जिनमें विस्फोटक नाभिकीय परीक्षणों संबंधी हमारा एकपक्षीय स्थगन, इस स्थगन को एक विधिक दायित्व में परिवर्तित करने के लिए चर्चा करने की हमारी इच्छा, विखण्डनीय सामग्री निषेध संधि संबंधी रचनात्मक वार्ता करने का हमारा प्रस्ताव तथा संवेदनशील प्रौद्योगिकियों के निर्यात संबंधी कठोर नियंत्रण की हमारी नीति की पुनः पुष्टि करना शामिल है।

इस बातचीत में कुछ प्रगति हुई है। भारत ने अपनी सुरक्षा चित्ताओं तथा भारत के लिए एक न्यूनतम विश्वसनीय नाभिकीय निवारक को आवश्यकता से अवगत करा दिया है। अमरीका ने भारत की हित-चित्ताओं और आवश्यताओं के प्रति एक सीमा तक सहमति दिखाई है।

वार्ताओं के इन दौरों के पश्चात्, इन वार्ताओं को चार मसलों तक सीमित कर दिया गया है जो मुख्य रूप से उन प्रस्तावों पर केन्द्रित है जो हमने प्रारम्भ में पेश किए थे। ये मसले हैं: सी टी बी टी, एफ एम सी टी, निर्यात नियंत्रण और रक्षा स्थिति।

(घ) इन वार्ताओं के दो दौर अगस्त 1998 के पशात् सितम्बर (21) और नवम्बर (19-20) को क्रमशः वाशिंगटन और रोम में संपन्न हुए थे। इसके अतिरिक्त, चालू वार्ता के रूप में 9-10 नवम्बर, 1998 को नई दिल्ली में निर्यात नियंत्रण के मसले पर भी एक विशेषज्ञ स्तर की बैठक संपन्न हुई थी। दोनों पक्ष इस वार्ता प्रक्रियाओं को आगे बढ़ाने के लिए जनवरी, 1999 के दूसरे पखवाड़े में नई दिल्ली में बैठक करने के लिए सहमत हुए है।

Flooding of North Bihar by Koshi Dam and Barrage of Bhuminagar

*167. SHRI JAGDAMBI MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Koshi Dam and barrage of Bhuminagar having 56 slice gates when opened during the rainy season is flooded about all round the

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agricultural land and villages in North Bihar area every year;

(b) whether it is also a fact that shifting of sand due to silting in both the places have not been cleared for over many years resulting in raising the level of the beds at both these places; and

(c) if so, what measures Government propose to take to save the agricultural land and villages in this area?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No storage dam exists on Kosi at Bhuminagar. The Kosi barrage at Bhuminagar is only a diversion structure and does not have any significant storage to cause flood due to the opening of its gtes. During the rainy season the gates of the barrage are kept open to allow the floods in Kosi to pass down without any damage to the works.

(b) River Kosi carries heavy sediment load which is deposited in the downstream reaches, including the barrage site. Removal and flushing of silt are carried out through controlled gate operation which is down every year by the Barrage authorities.

(e) Both banks of Kosi below the Barrage arc embanked and provide protection to villages and agricultural land in the area. Necessary protection measures are carried out by Government of Bihar to safeguard these embankments as per recommendations of Kosi High Level Committee headed by Chairman, Ganga Flood Control Commission which inspects the embankment every year after monsoon.

Check on Ecological Degradation

*169. SHRI VIJAY J. DARDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Expert Committee of ICAR on Crop productivity trends in green revolution in Punjab and Haryana have made some startling, revelation on ecological degradation with weeds, pests and disease causing pathogens, defying efforts to keep them under check;

(b) if so, the details of important findings/observations of the Committee alongwith the recommendations;

(c) the details of action plan finalised to check ecological degradation; and

(d) the details of remedial measures proposed during the current year and the Ninth Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir. The Committee has made some obervations on ecological aspects.

(b) The Committee made valuable observations and recommendations on change in land use and cropping patterns, over exploitation of under-ground water, lowering of water table, decreasing of soil organic carbon, depletion and imbalance of nutrients, emergence of new weed, diseased and pest problems, narrowing down of biodiversity etc., as detailed in statement (See below)

(c) The concerned departments/institutions, including the Department of Agriculture and cooperation, Ministry of Agriculture, Government of India; State Governments of Punjab and Haryana, Institutes of Indian Council of Agricultural Research and State Agricultural Universities of Punjab and Haryana have been provided with the reports for consideration and follows up action in their respective area domain of development and research.

The Department of Agriculture and Cooperation, Ministry of Agriculture has constituted a Steering Committee for monitoring the implementation of recommendations. This Committee has experts from the Department of Agriculture and Cooperation of the Government of India, Punjab and Haryana State Departments of Agriculture, Indian Council of Agricultural Research and Punjab and Haryana State Agricultural Universities. the Members have been asked for the comments on the conclusions and recommendations